

(2022) 09 MAN CK 0003

In the Manipur High Court

Case No : Writ Petition (C) No. 1168, 164, 166, 274, 99 Of 2018, 119 Of 2019, 146 Of 2020, 78, 665 Of 2022, 917 Of 2017

Remmei Alimmei

APPELLANT

Vs

State Of Manipur & 24 Ors

RESPONDENT

Date of Decision : 01-09-2022

Acts Referred:

Citation : (2022) 09 MAN CK 0003

Hon'ble Judges : Sanjay Kumar, CJ;MV Muralidaran, J

Bench : Division Bench

Advocate : Rarry, E. Premjit, Lenin Hijam, Momota, R.S. Reisang

Judgement

Sanjay Kumar, CJ

Mr.Rarry, learned counsel, appears for the petitioners in some of the cases in the batch. Mr.E.Premjit, learned counsel appears for the petitioners in the others.

Mr.Lenin Hijam, learned Advocate General, Manipur, seeks time to file a short reply in WP(C) No.665 of 2022. Ms.Momota, learned counsel, states that she is instructed to appear for the Manipur Public Service Commission in that case and seeks some time.

Mr.R.S.Reisang, learned senior counsel, appears for the Manipur Public Service Commission in the other cases in the batch.

Post on 06.09.2022.

A copy of WP(C) No.665 of 2022 shall be supplied by Mr.M.Rarry, learned counsel to Mr.E.Premjit, learned counsel, in the meanwhile.